NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 19.05.2025 <u>COURT OF REGISTRAR</u> (HYBRID MODE) <u>11:30 A.M.</u>

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2957 of 2025 in Restoration Application (AT) No. of 2025 in Comp. App. (AT) (Ins) No. 1033 of 2022	Employees Provident Fund Organisation Vs. Anish Agarwal & Ors.	Anju Jain
2.	I.A. No. 2958 of 2025 in Comp. App. (AT) (Ins) No of 2025	Pakhi Infra & Ors. Vs. Jabalpur MSW Pvt. Ltd. & Ors.	Kanu Garg
3.	I.A. No. 2960 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1954 of 2024	Maneesh Ramakant Sapte Vs. Export Import Bank of India & Ors.	Milan Singh Negi

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By order -sd/-Assistant Registrar